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Statement--II

Releases made to States to clear overdraft at the end of June, 1984

					(Rs. i	панс
S ates				Amount		
- -	Andhra P		 : h			12:00
2	Asam		•			23.00
3	Gujarat		•			18.00
4	Haryana		•	•	•	14.00
5	Karnatak	ì				125.00
6	Kerala			•	٠,	136.00
7	M inipur					6.00
8	Nugaland		•	•	•	36.03
9	Punjah		•		•	50 00
10	West Ben	gal	•		•	150.00
					_	

Agreement with a French Company for Indigenous Manufacture of Armat Antiradiation Missiles, etc.

570.02

· Total:

835. SHRI JASWANT SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) whether any agreement has been reached in the negotiations with Matra, the French Company, for the indigenous menufacture of Armat anti-radiation missiles, the Super-530-D and Magic-2 air-to-air missile laser-guided bombs, the Durandal antiranway weapons, retarded bombs and the F-4 rocket pod; and
- (b) if so whether there is any proposal under Government's consideration to acquire the above mentioned armaments alone with Miraga-2000?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) No, Sir.

(b) Negotiations for procurement of limited quanties of weapons including some f this comentioned above are under preed as

Completion of Fight Combat Air-craft Project

836. SHRI JASWANT SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) whether any decision has been taken about Light Combat Aircraft; and
- (b) if so, what is the time schedule fixed for the completion of this Project?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) Yes, Sir. A decision has been taken to design and develop a Light Combat Aircraft in the country.

(b) The time schedules for the various phases of the project is being planned so as to be able to meet the requirement of the Air Force in the 1990s.

Study to determine the Input-Ouiput ratio between Import of Raw Ma'erial and Export of Finished Products

- 837. SHRI JASWANT SINGH: Will the Minister of COMMERCE be pleased to state:
- (a) whether his Ministry has conducted a study to determine the input-output ratio between import of raw material and export of finished products; and
- (b) if so, what are the various items in finished products covered by this study?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHR NIHAR RANJAN LASKAR):
(a) and (b) on the Lasis of the suggestions received from various quaters at the time of the annual review in connection with the formulation of the Import and Export

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Policy, as well as during the currency of the Policy period, studies are made to determine the input-output ration, between import of raw materials and components and export of finished products. Presently such norms have been laid down for 79 items as contained in Annexure V to appendix 19 of the Import and Export Policy (Volume I) for 1984-85.

देवरिया जिले में श्रिभिन्न समितियों द्वारा गबन

838. श्री सत्य प्रकाश मालवीय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि भारतीय रिजर्व वैंक के लेखा परीक्षा दल ने मार्च-स्रप्रेल के महीने के दौरान देवरिया जिले में कार्यरत करीब चार हजार विभिन्न मिनियों द्वारा लगभग सात करोड़ रुपये के गबन की पुष्टि की थी;
- (ख) यदि हा तो इसके लिए दोषी पाये गये व्यक्तियों के नाम क्या है स्रौर उन क्यक्तियों के थिएड स्रब तक क्या कार्यवाही की गयी है;
- (ग) कितने लोग गिरपतार किए गए और कितने लोगों के विरुद्ध न्यायालयों में मामले विचार।श्रीन है. अब तक कितने लोगों को बरी किया जा चुकाहै और उसका न्यीरा क्या है; ओर
- (घ) इस प्रकार के गवन को रोकने के लिए क्या कार्यजादी की गयी दं स्थान किये जाने का बिचारहै?

वित्त मंत्रालय में उप मंत्रो (श्री अर्तादन पुजारी): (क) राष्ट्रीय कृषि स्रोर प्रामीण विकास बैक (स्रीर इसकी स्थापना से पूर्व रिजर्व बैक) ने सहकारी बैकीं का निरोक्षण किया था न कि उनकी लेखा परीक्षा की था। रिजर्व बैक द्वारा 29 जून, से 29 जून। ई, 1982 तक देवरिया जिला सहक। री वैंक के किए गये प्रंतिम निरीक्षण के दौरान समिति स्तर पर किसी गबन का पता नहीं चला था, लेकिन मुख्य लेखा परीक्षा प्रधिकारी, पंचायती राज ग्रौर सहक। रिता समितियां, उत्तर प्रदेश, लखन्त से की गयी पूछताछ से यह पता चल। है कि 1974-75 से 31 दिसम्बर, 1983 तक इन समितियों के मंबंध में मुख्य लेखा परीक्षा ग्रिधकारी को कुछ ग्रानियमितता ग्रों का पता चला है।

- (ब) श्रौर (ग) प्रश्न में जिस प्रकार सूचना मांगी गयी है उस प्रकार सूचना उपलब्ध नहीं है क्योंकि यह मामला मृख्य रूप से भारत सरकार से संबंधित नहीं है। इन मामलों में जहां कहीं श्रावश्यक होगा राज्य सरकार द्वारा कार्रवाई की जायगी।
- (घ) गबन को रोकने के लिए राष्ट्रिय कृषि ग्रौर ग्रामीण विकास बैंक द्वारा निरीक्षणों ग्रौर बैंकों के ग्रांतरिक नियत्नणों को मजबृत बनाया गया है।

Supply of Cloth for Uniforms for Defence Personnel by various Mills run by NTC

839. SHRIMATI MONIKA DAS: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that orders in respect of supply of cloth for uniforms for Defence Personnel are pending with the various mills run by National Textile Corporation;
- (b) whether it is also a fact that the National Textile Corporation is unable to meet its commitment for supply of cloth; and
- (c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (c). Accor-